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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.161/ BB/2017	-	Await report from ROC	252(1)	Actis Infrastructure Pvt. Ltd. Vs ROC

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

1. PARAMESHWAR
G. BHAT (PES)
9449134152

REPRESENTATION TO WHOM

PETITIONER

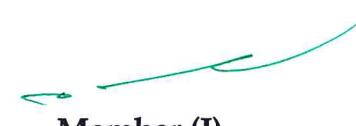
SIGNATURE

R. Murali

ORDER

PCS for Petitioner is present. Await report from ROC, Karnataka. List it on 08.03.2018.


Member (T)


Member (J)